

made, in fact, to expedite the process and not in anyway to stop or delay the distribution. Efforts are being made, and the answer to part (a) indicates that everything is being done to carry out this process of distribution expeditiously and not to delay it.

**Shri Tyagi:** One question.

**Mr. Speaker:** I am sorry. Next question.

#### Diversion of Jamuna in Delhi

+

\*1135. { **Shri D. C. Sharma:**  
**Shri Radha Raman:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have succeeded in diverting the flow of Jamuna near Nigambod and Qudsia Ghats towards the city bank of old Delhi;

(b) if so, whether this diversion will remain permanent;

(c) if not, whether any attempt to make it permanent is contemplated; and

(d) if so, what is its nature, approximate cost involved and the agency which is proposed to be employed to implement it?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) During summer, 1959, the Delhi Municipal Corporation succeeded in temporarily diverting the flow of the river Jamuna towards the ghats.

(b) No.

(c) Yes.

(d) Permanent works will be required to make the river hug its right bank near the ghats. Detailed experiments on river models are being conducted at the Central Water and Power Station, Poona. The works will be undertaken after the results of these experiments become known. At the present stage, it is not possi-

ble to give any indication as to the approximate cost of the works or of the agency which will be employed to carry them out.

**Shri D. C. Sharma:** May I know by what time the results of the experiments which are being conducted at the Central Water and Power Research Station, Poona, are going to be known and when they are known, whether action will be taken by the Home Ministry or by some other body, in the matter?

**Shri G. B. Pant:** Experiments are being carried out, as I just now said, by the research station at Poona. It is not possible to say how long it will take, but we have been asked to let the authorities here know the results of the experiments as soon as may be feasible. When the results are obtained, the work will be carried out either by the Corporation or by some Ministry in the Government here.

**Shri D. C. Sharma:** May I know whether the expenditure involved in this project will be met entirely by the Government of India or will be shared between the Government of India and the Corporation?

**Shri G. B. Pant:** That will be decided after the report has been received and estimates have been prepared.

**Shri C. K. Bhattacharya:** May I know whether the diversion of the river to the right bank will in any way be detrimental to the interests of the places on the other bank?

**Shri G. B. Pant:** I think the research station will take every relevant factor into account.

#### Scholarships to Children of Political Sufferers

+

\*1136. { **Dr. Ram Subhag Singh:**  
**Pandit D. N. Tiwari:**  
**Shri Raman:**

Will the Minister of Education be pleased to state:

(a) whether any financial assistance has been given this year to the children of political sufferers who are studying in the educational institutions of the Union Territories; and

(b) if so, how much and to how many children?

**The Minister of Education (Dr. K. L. Shrimall):** (a) and (b). No direct financial assistance has been given so far by any of the Union Territories; in Delhi, however, fee concessions have been granted upto the Higher Secondary stage to 408 children. Annual cash grants for books and stationery to almost the same number of children will be paid before the close of the financial year.

I might add further that Himachal Pradesh have decided to adopt the scheme as proposed by the Government of India. The details are being worked out and are awaited. The Manipur Administration have decided to adopt the scheme as proposed by the Government of India from the current financial year. The Tripura Administration also have decided to adopt the scheme as proposed by the Government of India from the current financial year. There are no political sufferers in Andaman and Nicobar Islands.

**Dr. Ram Subhag Singh:** The hon. Minister said that no direct grant has been given to any of the children of political sufferers in the Union Territories. May I know in what way this indirect grant is being given, because he said that about 400 children have been given grants? May I know whether all the educational institutions have been intimated by the Government to forward the names of such children?

**Dr. K. L. Shrimall:** The Administration first of all invites the applications from children of political sufferers. The institutions charge the fees, but the Administration reimburses the fees to all those students. As far as direct grants are concerned, from Class I to Class V, an allowance

of Rs. 12 per annum for books will be paid; from Class VI to Class VIII, Rs. 25 per annum and from Class IX to Class XI Rs. 40 per annum will be paid. The Administration is also considering the question of extending the benefits of cash grant to university students also.

**श्री विभूति मिश्र :** मैं जानना चाहता हूँ कि क्या सरकार ने यह परिभाषा निश्चित कर ली है कि किन किन को पोलिटिकल सफरर कहा जायेगा, और अगर सरकार ने ऐसी परिभाषा निश्चित कर ली है, तो नीचे से ले कर ऊपर तक सरकार उनका मारा खर्चा देने की सोचती है या नहीं ?

**डा० का० ला० श्रीवाली :** जी हाँ, इसका उत्तर तो मैं कई बार इस सदन में दे चुका हूँ, और स्टेट गवर्नमेंट्स जो कोई स्कीम भेजेंगी उसका आधा खर्चा सेंट्रल गवर्नमेंट देगी यह भी मैं उत्तर दे चुका हूँ ।

**पंडित द्वा० ना० तिवारी :** अभी मंत्री महोदय ने कहा कि स्टेट्स की स्कीम्स में जो खर्चा होगा उसका आधा सेंट्रल गवर्नमेंट देगी और आधा स्टेट गवर्नमेंट देगी । लेकिन यूनियन टैरीटरीज में तो स्टेट गवर्नमेंट का कोई मवाल नहीं है । क्या यूनियन टैरीटरीज के पोलिटिकल सफरर्स का कुल खर्चा एजूकेशन डिपार्टमेंट से या यूनियन सरकार से मिलेगा या नहीं ?

**डा० का० ला० श्रीवाली :** यहां तो पूरा खर्चा केन्द्रीय सरकार देगी ।

**सेठ गोविन्द दास :** क्या मंत्री जी को मालूम है कि इस विषय में भिन्न भिन्न राज्यों की कुछ भिन्न भिन्न अवस्था है । कुछ राज्य, जो हमारे इस प्रकार के स्वतंत्रता के संग्राम के सैनिक हैं, उनके वारिधियों को देते हैं, कुछ नहीं देते हैं । ऐसे मामलों में प्रायः केन्द्रीय सरकार कोई न कोई नीति निर्धारित करती है । क्या केन्द्रीय सरकार इस सम्बन्ध में कोई नीति निर्धारित करके भिन्न भिन्न

राज्यों को कोई निवेश देने का विचार कर रही है ?

डा० का० सा० श्रीमाली : केन्द्रीय सरकार ने नीति निर्धारित कर ली है और राज्य सरकारों को निर्देश भी दे दिया गया है और अधिकतर राज्यों ने जो योजना केन्द्रीय सरकार ने बनाई थी उससे सहमति प्रकट की है और उसके मुताबिक वह परिवर्तन कर रहे हैं। यह प्रश्न तो केवल यूनियन टेरिटरीज के ही सम्बन्ध में था। यदि माननीय सदस्य इस विषय में दूसरा प्रश्न पूछेंगे तो मैं उसका उत्तर दूंगा।

श्री जगदीश भवस्वी : क्या माननीय मंत्री जी को मालूम है कि हमारे बहुत से राजनीतिक पीड़ितों ने इन १२ वर्षों में अपनी आर्थिक स्थिति को सुधार लिया है। क्या ऐसे राजनीतिक पीड़ितों के बच्चों को भी, जिन्होंने अपनी आर्थिक स्थिति सुधार ली है, सरकार छात्रवृत्तियाँ दे रही है ?

डा० का० सा० श्रीमाली : यह प्रश्न तो बहुत सीमित है। केवल यूनियन टेरिटरीज से ही सम्बन्ध रखता है।

श्री जगदीश भवस्वी : मैं भी यही पूछ रहा हूँ कि यूनियन टेरिटरीज में जिन राजनीतिक पीड़ितों की आर्थिक स्थिति अच्छी हो गई है क्या उनके बच्चों को भी छात्रवृत्तियाँ दी जा रही हैं ?

डा० का० सा० श्रीमाली : जिन लोगों की आर्थिक स्थिति अच्छी है उनको तो यह सहायता लेनी भी नहीं चाहिये।

Mr. Speaker: That is all hypothetical.

Raja Mahendra Pratap: Can the Central Government consider the fact that these political sufferers did not work for any province, but they worked for all India and therefore the question of political sufferers and their families should be taken up as a central question? Can the Government take it up?

329 (A) L.S.D.—2.

Dr. K. L. Shrimali: One question was with regard to concession to people who are well-off. I may inform the hon. Member that only if the income does not exceed Rs. 300 per month the concession could be given. As for the other question, it is true that the political workers did not work for any particular area or province, but they worked for the whole country. It is with that end in view that the Government of India have prepared a scheme in which both the Central Government and the State Governments will collaborate.

Shri B. K. Gaikwad: May I know the number of political sufferers and whether the Government have maintained any separate list of them?

Dr. K. L. Shrimali: We have no list. The State Governments may have it, because it is really the State Governments which are implementing the scheme.

#### Bihar-West Bengal Border Dispute

+

\*1137. { Shri Sadhan Gupta:  
Shri Shree Narayan Das:  
Shrimati Ila Palchoudhuri:

Will the Minister of Home Affairs be pleased to state:

(a) whether a dispute exists between the Governments of West Bengal and Bihar on the question, whether the village of Govindpur on the border of the districts of Malda in West Bengal and Purnea in Bihar is part of West Bengal or Bihar;

(b) whether any reference has been made to the Central Government in this connection; and

(c) the steps taken so far, to settle the dispute?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes.

(b) Yes.

(c) This matter was raised at the recent meeting of the Eastern Zonal Council held in Bhubaneswar and it